

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -782
ANSWERED ON - 08/02/2023

OBC SUB-CATEGORIZATION AND G. ROHINI COMMISSION

782 .SHRI MASTHAN RAO BEEDA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the reasons for the delay in presenting report on OBC sub-categorization by the Rohini Commission;
- (b) whether the Ministry has requested for an interim report;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Ministry has made any formal request in the past five years to the Ministry of Home Affairs for a headcount of OBC population to be added to the National decennial census; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) One of the Terms of Reference of the Rohini Commission, established in October 2017, is "To study the various entries in the Central List of OBCs and recommend correction of any repetitions, ambiguities, inconsistencies and errors of spelling or transcription." They are in the process of finalization of the dis-ambiguation of the existing Central List of OBCs which requires some more time.

(b) to (e) No Sir.
